



**Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Srinagar**

**Notification
Srinagar, the 11th October, 2017**

SRO 427.- In exercise of the powers vested in me under Section 12(3) of the Jammu and Kashmir Right to Information Act, 2009 (Act No. VIII of 2009), I, N.N.Vohra, Governor of Jammu and Kashmir, hereby appoint Mr. Mohammad Ashraf Mir, formerly Commissioner, Revenue Department, J&K Government, as State Information Commissioner in the State Information Commission, which was constituted vide SRO 325 dated 19th October, 2009.

Mr. Mohammad Ashraf Mir's appointment as State Information Commissioner shall take effect from the date he assumes charge of the post.

Sd/-

(N.N.Vohra)

Governor of Jammu and Kashmir.

**Mr. Mohammad Ashraf Mir,
Formerly Commissioner, Revenue Department.**

No. GAD(Adm)317/2015-V

Dated 11.10.2017

Copy to the:

1. Chief Information Commissioner, J&K.
2. Resident Commissioner, J&K Government, 5-Prithvi Raj Road New Delhi.
3. Vice Chairman/Director General, IMPARD, J&K.
4. Financial Commissioner (Revenue).
5. Director General of Police.
6. All Principal Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Principal Secretary to the Governor.
9. Principal Secretary to the Hon'ble Chief Minister.
10. Accountant General, J&K.
11. All Commissioner/Secretaries to the Government.
12. Divisional Commissioner, Jammu/Kashmir.
13. All Heads of the Departments.

14. All Deputy Commissioners.
15. Director, Estates.
16. Director Information Department, J&K, Jammu.
17. Director, Archives, Archaeology & Museums.
18. Secretary, J&K Legislative Assembly/Council.
19. Secretary, J&K State Accountability Commission.
20. Secretary, J&K Public Service Commission.
21. Secretary, J&K State Information Commission.
22. Secretary, J&K Academy of Art Culture & Languages.
23. Secretary, J&K Services Selection Board.
24. General Manager, Government Press, Jammu/Srinagar for publication in an extra-ordinary issue of the Government Gazette, 200 printed copies of the notification may be supplied to this Department within one day positively.
25. Private Secretary to the Deputy Chief Minister.
26. Private Secretaries to all the Hon'ble Cabinet Ministers/Ministers of State.
27. Private Secretary to the Chief Secretary, J&K.
28. Private Secretary to the Commissioner/Secretary to the Government, GAD.
29. PRO to the Advisor to the Hon'ble Chief Minister.
30. In-charge website.
31. Stock file.


(Khurshid Ahmad) IAS,

Commissioner/Secretary to the Government.